## Central Administrative Tribunal Lucknow Bench Lucknow.

CCP No. 48/2004 in O.A. No. 270/2001

This, the 28<sup>th</sup> day of May, 2008.

Hon'ble Shri M. Kanthaiah, Member (J) Hon'ble Sri Shailendra Pandey, Member (A)

Dinesh Kumar Saxena aged about 43 years son of Sri S.S.L. Saxena, resident of House No. 14, Vijay Pratap Nagar (Singar Nagar), Lucknow.

Applicant.

By Advocate: None

Versus

- 1. B.K. Bansal, Divisional Railway Manager, Northern Railway, Manager, Northern Railway, Hazratganj, Lucknow.
- 2. Renu Sharma, Divisional Personnel Officer, Northern Railway Hazratganj, Lucknow.
- 3. G.S. Lali, Station Superintendent now known as Station Manager, Northern Railway, Charbagh, Lucknow.

Respondents.

By Advocate: Shri Praveen Kumar for Sri Anil Srivastava

## ORDER (ORAL)

By Hon'ble Shri M. Kanthaiah, Member (J)

No representation from the applicant.

Counsel for respondents submits that respondent authorities have complied the order of the Tribunal and reinstate the applicant as per orders covered under C-2 dated 24.2.2005 issued by G.M. and he also joined the post. In view of such circumstances, CCP has become in fructuous and thus dismissed and notices are discharged.

MEMBER (A)

HLS/-

MEMBER (J) 28.05.08